

LOK SABHA
UNSTARRED QUESTION NO. 570
TO BE ANSWERED ON 06.12.2023

FUNDING TO TRAINING CENTER UNDER SAMARTH SCHEME

570. SHRI RAJENDRA AGRAWAL:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government provides separate funding to each training center under the SAMARTH Scheme and if so, the details thereof;
- (b) the details of the number of training programmes conducted in the country particularly in the State of Uttar Pradesh under the said scheme; and
- (c) the number of beneficiaries trained so far and those provided with placements under the said scheme from the State of Uttar Pradesh?

उत्तर
ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Under SAMARTH, the flagship skilling scheme of Ministry of Textiles, training target to Implementing Partners (IPs) is allocated based upon assessing the capacity & adequacy of training centres, requirement of skilled manpower for captive placement and employee strength. However, funding of the training programme under the scheme is based on the per trainee hourly rates provided in the Common Norms prescribed by Ministry of Skill Development & Entrepreneurship and released directly to the IPs based on the physical progress of training programme.

(b): Details of number of training programmes conducted in the country and in the State of Uttar Pradesh under the scheme are as under:

(as on 29.11.2023)

	No. of operational training centres	No. of beneficiaries trained & assessed (passed)
Pan India	1,955	2,32,362
Uttar Pradesh	286	30,369

Data Source: MIS

(c): Details of beneficiaries trained and those provided with placement under Samarth in Uttar Pradesh is given below: -

Sector	No. of beneficiaries trained & assessed (passed)	No. of beneficiaries provided placement
Organized Sector	17,385	10,877
Traditional Sector	12,984	5,480*
Total	30,369	16,357

*The training programme conducted in traditional sectors (viz. Handloom, Handicraft, Jute and Silk) courses is also having a provision for self-employment.
